

Stereo H.C.J.D./B-1

Opening Sheet for Criminal Appeals (Section 382, Code of Criminal Procedure, 1973)

In the High Court of the States of Punjab and Haryana

JUDICIAL DEPARTMENT

Criminal Appeal No. _____ of 20

Divisional Register No. _____

District	Date of Filing Petition	Whether filed by appellant in person or by Counsel or Agent	Stamp on Petition of appeal

_____ Appellant

versus

_____ Respondent

Appeal from the order of _____

dated the _____

Charge under section _____

Sentence _____

Enactment and section under which the appeal lies _____